NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.36(MAH)/2014 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.09.2016

NAME OF THE PARTIES:

Shri R. Prasanth

V/s.

M/s. UBC Engineers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

SIGNATURE

Bidan Chandron Advocati 1/5 Laux Folus for Pelilin

Prachi Manetar

Advocati fer RI

Order

C.P. No. 36/397-398/CLB/MAH/2014

- 1. Both parties are present.
- 2. An order od Hon'ble High Court dated 19.08.2016 is placed on record.
- 3. Certain directions have been issued by Hon'ble High Court, is stated as under:-
 - (i) Clubbing of C.P. 36/2014 and C.P. /1/245% together. Blench Officer is Must directed to club both the C.P.(s)
 - (ii) A Reply was Petitioner is required to be filed within a period of 2 weeks as per order of Hon'ble High Court.
- 4. However, advocate for petitioner has given consent to file a reply on or before 14.09.2016.
- 5. Let the C.P. put for hearing on 20.10.2016.

Dated: 09.09.2016

Shri M.K. Shrawat

Member (Judicial)